# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

#### LOK SABHA

### **UNSTARRED QUESTION NO. 2524**

ANSWERED ON 04/08/2025

## Withheld Share under Samagra Shiksha Abhiyan

2524. Shri N K Premachandran:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has not released the funds to Kerala under Samagra Shiksha Kerala (SSK) and STARS, if so, the details thereof and the reasons therefor;
- (b) the details regarding the total Samagra Shiksha Abhiyan (SSA) arrears payable to Kerala and the action taken to disburse the same to the State;
- (c) whether the Government has imposed new conditions for disbursement of SSA Fund, if so, the details thereof;
- (d) whether the Government is aware that the implementation of various projects and programmes in Educational sector in Kerala are facing financial crisis due to delay in disbursement of funds:
- (e) if so, the details thereof and the action taken by the Government in this regard;
- (f) whether the Government proposes to resolve the delay in infrastructure initiatives in Kerala Educational system due to delay in disbursement of funds; and
- (g) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (g): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The funds are released to the States/UTs based on the fulfilment of conditions prescribed by Ministry of Finance and Samagra Shiksha Framework.

An amount of Rs. 855.90 crore and Rs. 741.58 crore has been approved for FY: 2024-2025 and FY: 2025-26 respectively for Kerala under Samagra Shiksha. Funds released to the State of Kerala in last 3 years under Samagra Shiksha and STARS (Strengthening Teaching-Learning and Results for States) scheme is as under:

(Rs. in Cr.)

Year	Samagra Shiksha	STARS
2022-23	178.16	107.03
2023-24	141.65	150.56
2024-25	0.00	203.73
Total	319.81	461.32

Education is a subject in the concurrent list of the Constitution, majority of the schools are under the administrative control of the State Governments and UT Administrations. The States/UTs play pivotal role in conceptualization, implementation and realization of such schemes at the grass root level. It is the onus of the State/UT government to implement the Scheme and comply with the provision of a Centrally Sponsored Scheme and guidelines of Ministry of Finance.